

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PUNEET ISPAT PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	Puneet Ispat Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18th June 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies - Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74900WB2009PTC135972
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office : 50, CHOWRANGI ROAD 2ND FLOOR KOLKATA - 700071
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	3 rd January 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	3 rd January 2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name - Rakesh Kumar Agarwal Address - 20, N.S.Road, Block - A, 1 ST Floor, Room No. - 15, Kolkata - 700001 Email - rakesh202@hotmail.com Phone No. - 9830170962 Membership Number-IBBI/IPA-001/IP-P00443/2017-18/10786.
9.	LAST DATE FOR SUBMISSION OF CLAIMS	2 nd February 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Puneet Ispat Pvt Ltd on 3rd January 2020.

The stakeholders of Puneet Ispat Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 2nd February 2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rakesh Agarwal
(Rakesh Kumar Agarwal)

Liquidator

Membership Number-IBBI/IPA-001/IP-P00443/2017-18/10786

Place - Kolkata

Date:-8th January 2020

